

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 605
IB-761/ND/2023

IN THE MATTER OF:

M/s Unity Small Finance Bank Ltd

...PETITIONER

Vs.

M/s Serveall Constructions Pvt. Ltd

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 29.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :Adv Karan Grover

For the Respondent/Corporate Debtor :

ORDER

Due to paucity of time, the matter is adjourned to **07.06.2024**.

Sd/-
(Court Officer)